

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

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**Subject: Promotion to the posts of Registrar from the cadre of Additional Registrar (Administration)/ Additional Registrar-cum-Secretaries/ Additional Registrar-cum-Bench Secretaries.**

## ORDER

**No.:** 1374

**Dated:** 06-02-2020

On the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/ Officers of the High Court Staff, Hon'ble the Chief Justice has been pleased to prescribe the guidelines for allocation of marks for ACRs and interview for post of Registrar in terms criteria laid down vide High Court Order No. 1239 dated 04.12.2019 in the following manner:

**1. Evaluation of ACRs for last five years = 35 marks**

**For each year's ACR, 07 marks will be awarded on the following ratings:**

<u>For</u>		<u>Marks</u>
1. Outstanding	=	07
2. Very Good	=	06
3. Good	=	05
4. Average	=	04
5. Below Average	=	00

**2. Performance in oral interview = 15 marks**

**Marks for viva will be awarded on the basis of assessment as follows:**

<u>For</u>		<u>Marks</u>
1. Knowledge of law/Rules	=	05
2. Knowledge of procedure	=	05
3. Aptitude	=	05

**By Order.**

(Sanjay Kumar)  
Registrar General

No: 35215-24/G.S

Dated: 06/02/2020

**Copy of the above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan,
4. Secretary to Hon'ble Mr. Justice Sanjeev Kumar,
5. Secretary to Hon'ble Mr. Justice Sanjay Kumar Gupta,  
.... for information of their Lordships.
6. Registrar Vigilance, High Court of J&K, Jammu.
7. Registrar Rules, High Court of J&K, Jammu.  
..... for information.

8. Registrar Judicial, High Court Wing, Jammu/Srinagar.  
.... for information and making all necessary arrangements in this regard.
9. Registrar Computers, High Court of J&K, Jammu for uploading the same on the High Court website.

Registrar General

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